

Seventeenth Lok Sabha

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Title: Secretary General reported a message from Rajya Sabha that at its sitting held on the 18th March 2021, Rajya Sabha passed the Insurance (Amendment) Bill, 2021 and laid the same on the Table of the House.

**SECRETARY GENERAL:** Madam, I have to report the following message received from the Secretary General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Insurance (Amendment) Bill, 2021, which has been passed by the Rajya Sabha at its sitting held on the 18th March, 2021."

2. Madam, I lay on the Table the Insurance (Amendment) Bill, 2021, as passed by Rajya Sabha on the 18th March, 2021.

**12.02<sup>3</sup>/<sub>4</sub> hrs**

**COMMITTEE ON ESTIMATES**

**9<sup>th</sup> Report**

